

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 23(ND)16
C. A. NO.

CORAM:

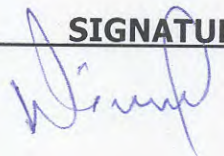
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

NAME OF THE COMPANY: M/s. Ganga Devi Agarwal V/s. M/s. K.K. Electrotrade Pvt. Ltd. & Ors.

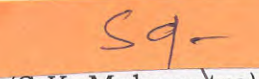
SECTION OF THE COMPANIES ACT: 397/398

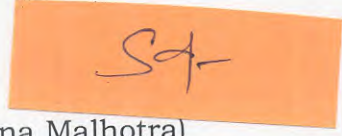
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Divanshu Mittal	Company Secretary (Practising)	Petitioner	
2.	ANKIT SHAH	Adv	R-1 to 4	Ankit Shah

ORDER

Mr. Divanshu Mittal has appeared on behalf of the Petitioner. None for the respondent. This case is at the final stage for final arguments. Adjournment is prayed for. Since there is no compliance of the previous order, especially in as far as filing of additional paper books are concerned. Last opportunity is given in this regard.

Matter is now adjourned to 15.5.2017.


(S.K. Mohapatra)
Member (Tech.)


(Ina Malhotra)
Member (Judicial)